## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.32/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 75/2008		
NAME OF THE COMPANY	Sanghi Industries Ltd		
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another		
NAME OF THE RESPONDENT(S)	Sanghi Industries Ltd & (8) Others		
UNDER SECTION	397/398		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chi dambaran	Pcs	9849056652	Y
A-2			

## Counsel for Respondent(s):

T I	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
-	thy. Surrellary	Rovi Robly	986986653	S. C.

**Enclosed Order Sheet** 

Heard Shri S. Chidambaram, Learned PCS for the Petitioner-2 and Shri Y. Suryanarayana, Learned Counsel for R-3 & 5

Post the case on 06.12.2017.

Member (T)

Member (J)

Bm